

(6)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

* * *

Date of Decision: 08.4.1999

OA 439/96

B.S.Verma, Assistant Commercial Manager (Claims), DRM Office, Western Railway, Jaipur.

... Applicant

Versus

1. Union of India through General Manager, Western Railway, Churchgate, Mumbai.
2. General Manager, Western Railway, Churchgate, Mumbai.

... Respondents

CORAM:

HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR.GOPAL SINGH, ADMINISTRATIVE MEMBER

For the Applicant ... Mr.S.K.Jain

For the Respondents ... Mr.Asgar Khan, Advocate,
brief holder for Mr.M.Rafiq

O R D E R

PER HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

Applicant, B.S.Verma, has filed this application under Section 19 of the Administrative Tribunals Act, 1985, mainly praying for a direction to the respondents to promote him to the Senior Scale in the grade of Rs.3000-4500 with effect from the date any person junior to him has been promoted with all consequential benefits.

2. We have heard the learned counsel for the applicant and Mr.Asgar Khan, Advocate, brief holder for Mr.M.Rafiq, counsel for the respondents. Records of the case have been carefully perused.

3. The applicant, while working as Assistant Commercial Manager, has been promoted as Divisional Commercial Manager in the Senior Scale during the pendency of the present application. His grievance has been redressed and in case the applicant intends to seek his promotion with effect from a date earlier than the date from which he has been promoted, he may make a representation to the concerned authority. The grievance of the applicant having been redressed, this application does not survive for consideration. The OA is, therefore, dismissed with no order as to costs.

(Signature)
(GOPAL SINGH)

ADM.MEMBER

(Signature)
(GOPAL KRISHNA)
VICE CHAIRMAN